

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 56/16	IA 145/17 in TP 48/17	For compliance of balance objections in Form-5.	433(e) / 433(f)	Maithan Ceramic Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. LAKSHMI MENON  
9880073412

Respondent

*Lakshmi*  
KAR/1036/14

**ORDER**

Counsel for Respondent is present. Counsel for Petitioner is absent. No representation for Petitioner. IA 145/17 is taken up today. Objection not filed. No representation on behalf of opposite party in IA 145/17. Time extended on cost of Rs. 500/- List it on 01.02.2018.

*Ashok*  
Member (T)

*Murali*  
Member (J)